

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2014

Dated : 2nd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sahegal**

ORDER

We entertain a doubt with regard to the Appeal being filed especially when the review is filed before the Central Commission, which is still pending in respect of the same and other issues.

We want to hear the other side with regard to this aspect. Therefore, issue notice to the Respondents returnable on 28.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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